

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.

To,

The Additional Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 40/Admin.(Services)/2022 Allahabad: Dated: January 28, 2022

Subject: Regarding One Day Online Orientation and Sensitization Programme on “Sociological and Legal Aspects of PCPNDT Act, 1994 and The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, scheduled to be held on 06th February, 2022 (Sunday).

Sir,

With reference to your letter no. JTRI/On-line Prog. 3/95 dated 25.01.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of One Day Online Orientation and Sensitization Programme on “Sociological and Legal Aspects of PCPNDT Act, 1994 and The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, scheduled to be held on 06th February, 2022 (Sunday) and to nominate the CJMs/CMMs/ACJMs/ACMMs of all the districts of Uttar Pradesh for participation in the same.

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

sd/-
I/c Joint Registrar (J) (Services)

No. 40(i)/Admin.(Services)/2022 Allahabad: Dated: January 28, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to the Hon'ble High Court of Judicature at Allahabad, with the request to inform the Officers concerned to kindly attend the aforesaid One Day Online Orientation and Sensitization Programme on 06.02.2022 (Sunday).
3. The Joint Registrar (J) (Computer), High Court, Allahabad.

sd/-
Assistant Registrar (Services)